## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 7/111A/NCLT/AHM/2016 (New) CP No. 18/111A/CLB/MB/2010 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

Name of the Company:

Ravindra Ramchandra Karade

V/s.

Gujarat Natural Resources Ltd. & Ors.

Section of the Companies Act:

Section 111A of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vijoy on vaghela	AM	fethur	raylill
2.	KEYOOR BAKSHI	PCS	R-1.	hodam

## **ORDER**

Learned Advocate Mr. Vijay Vaghela present for Petitioner. Learned PCS Mr. Keyoor Bakshi present for Respondent no. 1. None present for other Respondents.

Respondent no. 1 produced sealed cover containing documents before Registry.

At request of Learned Counsel for Petitioner sealed cover is opened in the open Court in presence of both sides counsel and petitioner counsel is permitted to inspect the documents in the sealed cover.

After inspection by the Counsel for petitioner documents again kept in the same cover and sealed with the signature of the Assistant Registrar.

Counsel for petitioner wants to file affidavit on the documents.

List the matter on 07.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of July, 2017.